

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA(CA)/9/CHE/2024
PETITION NUMBER :
NAME OF THE PETITIONER(S) : M CT M Global Investments Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 66 of CA, 2013

ORDER

Present: Ld. Counsel Shri. Jayanth Viswanathan for the Applicant.

Ld. Counsel Ms. Nandini Agarwal for RD.

RD report available on record.

Arguments heard.

Orders Reserved.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)